

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB - 2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma

....Applicant

Vs

M/s E-Meditek Insurance Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 18.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Adarsh Rai

For the Respondent :

ORDER

Matter has been adjourned to 16.01.2020.

sd/-

(SAROJ RAJWARE)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV